

COURT- I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

O.P. no. 1 of 2013 & IA no. 291 of 2013 &
IA no. 420 of 2013, O.P. no. 2 of 2013 and
O.P. no. 4 of 2013

Dated : 31st July, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

O.P. no. 1 of 2013 & IA no. 291 of 2013 &
IA no. 420 of 2013

Indian Wind Energy Association ... Appellant(s)
Versus
Andhra Pradesh Electricity Regulatory
Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s): Ms. Shikha Ohri

Counsel for the Respondent(s): Mr. K.V. Mohan and
Mr. K.V. Balakrishnan for APERC
Mr. Pradeep Misra and
Mr. Manoj Kr. Sharma for R-6
Ms. Suparna Srivastava for R-7
Mr. Buddy A. Ranganadhan
Mr. Anand K. Ganesan
Mr. Heshu Kayino,
Mr. P.P. Sharma and
Mr. Nitikesh Kumar for R-3
Mr. C.K. Rai for R-5, 12, 15, 23, & 26
Mr. Saurabh Mishra for R-28 & 29
Mr. Rutwik Panda and
Mr. Ansho Malik for OERC

O.P. no. 2 of 2013

Wind Independent Power Producers Association ... Appellant(s)
Versus
Central Electricity Regulatory Commission
& Ors. ...Respondent(s)

Counsel for the Appellant(s): Mr. Vishal Gupta
Mr. Kumar Mihir

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Counsel for the Respondent(s): Mr. K.V. Mohan and
Mr. K.V. Balakrishnan for APERC
Mr. Pradeep Misra and
Mr. Manoj Kr. Sharma for R-6
Ms. Suparna Srivastava for R-4
Mr. Buddy A. Ranganadhan
Mr. Anand K. Ganesan
Mr. Heshu Kayino,
Mr. P.P. Sharma and
Mr. Nitikesh Kumar for R-3
Mr. C.K. Rai
Mr. Pratik Dhar
Mr. Saurabh Mishra for R-28 & 29
Mr. Rutwik Panda and
Mr. Ansho Malik for OERC

O.P. no. 4 of 2013

Himalaya Power Producers Association ... Appellant(s)
Versus

Andhra Pradesh Electricity Regulatory Commission
& Ors. ...Respondent(s)

Counsel for the Appellant(s): Ms. Shikha Ohri

Counsel for the Respondent(s): Mr. K.V. Mohan and
Mr. K.V. Balakrishnan for APERC
Mr. Pradeep Misra and
Mr. Manoj Kr. Sharma for R-6
Ms. Suparna Srivastava for R-4
Mr. Buddy A. Ranganadhan
Mr. Anand K. Ganesan
Mr. Heshu Kayino,
Mr. P.P. Sharma and
Mr. Nitikesh Kumar for R-3
Mr. C.K. Rai
Mr. Pratik Dhar
Mr. Saurabh Mishra for R-28 & 29
Mr. Rutwik Panda and
Mr. Ansho Malik for OERC

:3:

ORDER

The Learned Counsel for the Petitioner in O.P. No. 2 of 2013 has filed short notes after serving copy on the other side. The Learned Counsel for the State Commissions want some time for filing reply to the short notes. Accordingly, they are directed to file the reply on or before 28.08.2014 after serving copy on the other side.

Post the matter for further hearing on **28.08.2014 at 4.15 p.m.**

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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